

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated, Patna the **18th** April, 2026

No. **366A** The services of following Civil Judge (Junior Division) appointed on the basis of the result of 30th & 31st Judicial Service Competitive Examination are hereby confirmed after completion of two years of satisfactory service w.e.f the date indicated against their respective names :

Sl. No.	Name of the Officer, designation and present place of posting	Date of Confirmation
1.	Sri Vikramaditya Mishra, Judicial Magistrate-I-cum-Additional Civil Judge (Jr. Div.), Bhojpur at Ara	25.01.2026
2.	Sri Harindra Kumar Rai Judicial Magistrate- II nd Class Gopalganj	01.04.2026
3.	Ms. Aditi Judicial Magistrate-I-cum-Additional Civil Judge (Jr. Div.), Sitamarhi	30.01.2026

By order of the High Court

Sd/- Prajesh Kumar

Registrar General I/c

Memo No. **35400-35411** /Dated, Patna the **18th** April, 2026

Copy forwarded to the Additional Chief Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law (Judicial) Department, Patna / Accountant General, Bihar (A&E), G.A. 7, Birchand Patel Marg, Patna / Under Secretary, Personal Claim & Pay Fixation Cell, Finance Department, Govt. of Bihar, Patna / Member Secretary, Bihar State Legal Service Authority, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / S.O. I/c Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/c Selection & Appointment Cell, Patna High Court, Patna / Sr. Programmer, Patna High Court, Patna / The Principal District & Sessions Judge, Bhojpur at Ara / Gopalganj / Sitamarhi for information and communication to the officers concerned.


18-04-2026
Registrar General I/c